

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Disposed matter

M.A. 39/2002 for
appropriate orders -
Copy not served.

128
16/1/02

Bench

Free copies of order
dt. 17.1.2002 issued
to counsel for both
sides.

128
18/1/02

P.W.M.
S.O (T)

Order dated 17.1.2002

In this disposed of matter Ms.C.Kasturi, learned Addl. Standing Counsel has filed M.A. 39/02 seeking extension of time by three months to implement the order of the Tribunal. Heard Shri G.K.Mishra, learned counsel for the petitioner. After hearing both sides, time of two months from 15.1.2002 is allowed to respondents to implement the order of the Tribunal. M.A. 39/02 is accordingly disposed of.

Hand over copies of order to both sides.

S.P.W.M.
VICE-CHAIRMAN
17/1